

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)**

**IA NO. 700 OF 2016 IN
DFR NO. 2639 OF 2016**

Dated : 20th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Alaknanda Hydro Power Co. Ltd.

... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Rohit Venkat

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R.1

ORDER

**IA NO. 700 OF 2016
*(Appls. for condonation of delay in filing & re-filing)***

Issue notice. Mr. C.K. Rai takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 25.01.2017. Dasti, in addition, is permitted.

List the matter on **25.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk